

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 5553
TO BE ANSWERED ON 26.07.2019

WELFARE OF ANGANWADI WORKERS

5553. SHRI HEMANT SRIRAM PATIL:
DR. AMAR SINGH:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Anganwadi Workers are faced with increasing responsibilities and work expectation, while they are still paid paltry honorariums;
- (b) if so, the details thereof;
- (c) whether the Government is considering/implementing any regularization programme for casual labourers employed under all WCD schemes including Anganwadi workers under ICDS to implement the recommendations of 45th Indian Labour Conference;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the details of financial assistance granted by the Centre for the welfare of Anganwadis, year-wise since 2014?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

- (a) & (b): The Anganwadi Services under the Umbrella Integrated Child Development Services (ICDS) Scheme envisage the Anganwadi Workers (AWWs) & Anganwadi Helpers (AWHs) as “honorary workers” from the local community who come forward to render their services, on part time basis, in the area of child care and development. The Government of India has recently enhanced the honorarium of Anganwadi Workers (AWWs) at main-Anganwadi Centres (AWCs) from Rs. 3,000/- to Rs. 4,500/- per month; AWWs at mini-AWCs from Rs. 2,250/- to Rs. 3,500/- per month; Anganwadi Helpers (AWHs) from Rs 1,500/- to Rs. 2,250/- per month; and introduced performance linked incentive of Rs. 250/- per month to AWHs, effective from 1st October, 2018. AWWs are paid Rs. 500/- per month under POSHAN Abhiyaan for using ICDS-CAS.

For any additional work assigned to them from time to time, the States/UTs are also paying additional honorarium to these functionaries out of their own resources. The details of additional honorarium being paid by respective States/UTs are at **Annex-I**.

- (c) & (d): There is no such proposal under consideration to regularise Anganwadi Workers under Anganwadi Services (Umbrella ICDS Scheme). Moreover, being honorary workers, these functionaries cannot be declared as “Government employees/regular employees” or extended the benefits as admissible to employees of the Government. Further, the Supreme Court of India in ruling of 07.12.2006 in Civil Appeal No.4953-4957 of 1998 State of Karnataka & Ors. Vs. Ameerbi & Ors. has held that AWWs/AWHs do not hold any civil post. There is no provision under the scheme for employing casual labourers.
- (e): The state-wise and year-wise details of funds contributed by the Central Government for implementation of Anganwadi Services since 2014 is at **Annex-II**.

Statement referred to in part (a) & (b) of the Lok Sabha US Q No.5553 by Shri Hemant Sriram Patil and Dr. Amar Singh regarding 'Welfare of Anganwadi Workers' for 26.07.2019

Statement indicating additional honorarium given by the States/UTs to AWWs/AWHs from their own resources

(As on 30.06.2019)

S. No.	States/UTs	Additional honorarium given by States/UTs (In Rs.)	
		Anganwadi Workers (AWW)	Anganwadi Helper (AWH)
1.	Andaman & Nicobar	3000	2500
2.	Andhra Pradesh	1200	700
3.	Arunachal Pradesh	Nil	Nil
4.	Assam	2000	1000
5.	Bihar	750	375
6.	Chandigarh	2000	1000
7.	Chhattisgarh	2000	1000
8.	Dadra Nagar Haveli	1000	600
9.	Daman & Diu	1000	600
10.	Delhi	6678	3339
11.	Goa	3062-11937*	3000-6000*
12.	Gujarat	3300	1700
13.	Haryana	7286-8429*	4215
14.	Himachal Pradesh	1750	900
15.	Jammu & Kashmir	600	340
16.	Jharkhand	1400	700
17.	Karnataka	5000	2500
18.	Kerala	2000	2000
19.	Lakshadweep	3000	2000
20.	Madhya Pradesh	7000	3500
21.	Maharashtra	2000	1000
22.	Manipur	100	50
23.	Meghalaya	Nil	Nil
24.	Odisha	1000	500
25.	Puducherry	600	300
26.	Punjab	2600	1300
27.	Rajasthan	1724-1736*	1065
28.	Sikkim	2225	1500
29.	Uttarakhand	3000	1500
30.	West Bengal	1300	1300
31.	Uttar Pradesh	1000	500
32.	Nagaland	Nil	Nil
33.	Mizoram	294-306*	150
34.	Tamil nadu	6750 (that includes pay-2500, GP-500, & DA-3750)	4275 (that includes pay-1500, GP-400, & DA-2375)
35.	Telangana	10500	6000
36.	Tripura	2865	1924

* Depending on the qualification and/or number of years of service

Statement referred to in part (e) of the Lok Sabha US Q No.5553 regarding 'Welfare of Anganwadi Workers' for 26.07.2019

CONSOLIDATED STATEMENT INDICATING STATE-WISE FUNDS RELEASED (ANGANWADI SERVICES (General), SNP, CONSTRUCTION OF AWC BUILDINGS, SUPPLEMENTARY NUTRITION PROGRAMME AND TRAINING UNDER ANGANWADI SERVICES SCHEME DURING LAST FOUR YEARS						
						Rupees in lakhs
		2014-15	2015-16	2016-17	2017-18	2018-19
S.No.	STATE	Funds released	Funds released	Funds released	Funds released	Funds released
1	2	3	4	5	6	7
1	ANDHRA PRADESH	99446.78	68818.48	56387.46	58474.18	71988.53
2	BIHAR	116266.84	102372.56	98099.36	92217.01	116848.70
3	CHHATTISGARH	51703.52	51151.54	41939.90	56762.73	54868.36
4	GOA	2617.25	1228.04	1067.70	1649.60	1660.28
5	GUJARAT	48886.15	64185.05	69417.36	62275.13	63148.37
6	HARYANA	31158.68	16081.19	20871.79	20914.78	21131.73
7	HIMACHAL PRADESH	17184.09	19507.32	23696.07	21612.57	31881.17
8	JAMMU & KASHMIR	26031.19	27362.65	26732.11	19328.24	37406.56
9	JHARKHAND	46904.30	46217.72	48163.54	42081.45	51573.37
10	KARNATAKA	82856.77	96394.53	53686.59	92834.76	91901.57
11	KERALA	24726.35	28554.27	34357.05	32460.32	31092.42
12	MADHYA PRADESH	122544.60	108673.52	110506.46	116645.68	117552.92
13	MAHARASHTRA	90781.88	104166.66	105660.17	102957.15	166902.38
14	ODISHA	87511.73	65643.69	72497.49	95323.96	79544.95
15	PUNJAB	25893.06	13689.39	16982.50	20168.46	17631.87
16	RAJASTHAN	73992.88	49851.78	62397.70	67542.98	66618.80
17	TAMIL NADU	67902.29	63744.93	47085.82	49336.98	65197.17
18	UTTARAKHAND	20165.67	35710.06	21399.62	27990.11	203284.91
19	UTTAR PRADESH	272553.08	281398.92	278089.75	215246.75	32798.93
20	WEST BENGAL	97578.85	79465.80	66563.30	99426.41	125775.06
21	TELANGANA	46057.10	37918.23	29877.27	38468.27	44681.12
22	DELHI	17855.94	13775.25	14168.00	10868.44	9096.33
23	PUDUCHERRY	1275.34	1673.27	2299.22	1455.40	472.38
24	ANDAMAN & NICOBAR	891.78	1421.03	1207.51	1295.81	1291.31
25	CHANDIGARH	996.18	1420.25	762.19	1077.47	1416.88
26	D. & NAGAR HAVELI	281.31	210.97	569.61	323.11	534.55
27	DAMAN & DIU	195.77	133.55	307.96	279.45	272.33
28	LAKSHADWEEP	138.16	155.91	146.95	165.31	348.31
29	ARUNACHAL PRADESH	15557.38	12923.23	11346.05	14588.50	12389.79
30	ASSAM	103517.50	92972.20	64397.66	70237.54	83867.16
31	MANIPUR	14929.58	10267.27	9998.54	17647.46	16856.60
32	MEGHALAYA	14357.78	12418.60	19135.66	19864.97	17661.64
33	MIZORAM	5695.57	5371.93	4666.49	6174.29	4465.18
34	NAGALAND	12202.63	8796.00	15149.57	16652.36	12138.78
35	SIKKIM	2998.60	2022.73	1625.01	1983.22	2003.53
36	TRIPURA	14074.26	18194.62	11710.57	13101.10	18714.14
	Total	1657730.84	1543893.14	1442970.00	1509431.95	1675018.08